

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. C.P.(IB)-301(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024**

NAME OF THE PARTIES: - Shankar S Kishnani
V/s
M/s. Marveledge Realtors Private Ltd

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Kajal Bansal i/b Adv. Aashutosh Srivastava appeared for the Operational Creditor through VC. Adv. Vidit Divya Kumat appeared for the Corporate Debtor through VC. Counsel for the Operational Creditor wants to seek instruction with regard to withdrawing of the Petition under Section 9. At request of the counsel for the Operational Creditor, list this matter on **09.02.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)